

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/81/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

NAME OF THE COMPANY: M/s Ebot IT Services Pvt. Ltd

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME **DESIGNATION** **REPRESENTATION** **SIGNATURE**

Present: Mr. Sanjeev Kumar, Advocate

ORDER

Reserved for order.

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(Ina Malhotra)
Member (J)